

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4245
ANSWERED ON:20.12.2011
FIRE SAFETY MEASURES IN SCHOOLS
Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is necessary for schools in the National Capital Territory (NCT) of Delhi to adopt fire safety measures and to obtain No Objection Certificate (NOC) from the Delhi Fire Service in this regard;
- (b) if so, the details thereof and total number of schools which have not taken the prescribed fire safety and preventive measures;
- (c) whether there are reports that the Delhi Fire Service has refused to issue NOC to a large number of schools in Delhi;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken against the schools for not adopting fire safety measures and endangering the lives of children and staff?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b) : As on 30.11.2011, Delhi Fire Service has received 3660 applications from the school for issue of NOC/Fire Safety Certificate. 2069 number of school buildings have complied the fire prevention and fire safety measures and have been issued NOC/Fire Safety Certificate.

(c) & (d): Yes, Madam. It has been found that out of 3660, a total of 1591 school buildings have not taken prescribed fire safety measures and they have been issued instructions to rectify the shortcomings.

(e): 1591 school buildings, which have not taken the prescribed fire safety measures, have been issued letters to rectify shortcomings observed during inspection of their premises for issue of Fire Safety Certificate. Notice under Section 25 of Delhi Fire Service Act 2007 has been published in leading newspapers and all the owners/occupiers of Educational Buildings in Delhi have been directed to obtain Fire Safety Certificate from Delhi Fire Service as required under Rule 35 of the Delhi Fire Service Act 2007 and Rules 2010.